



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
51	Review.Pet./6/2024 (CONNECTED WITH ITEM NO. 48 IN THE SUPPLEMENTARY CAUSE LIST)	THE STATE OF ASSAM AND ANR Versus MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024
19)	MR M AHMED	25-04-2024	To	26-04-2024
20)	MR S K SARKAR	26-04-2024	To	26-04-2024
21)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
22)	MR. O LASKAR	25-04-2024	To	30-04-2024
23)	MR. B P SINHA	25-04-2024	To	03-05-2024
24)	MR. N J GOGOI	25-04-2024	To	26-04-2024

